

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.185/2023, IA No.448/2023 IN CP (IB) No.46/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	APRN ENTERPRISES PVT. LTD. V/S KHUSHAL CITY HOMES MAU PVT. LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Angad Varma with Sh. Kevin Chadha, Advs.

: For the Financial Creditor & Res. in IA No.185/2023

NONE

: For the Corporate Debtor

ORDER

Ld. Counsel, Sh. Angad Varma representing the Financial Creditor is present through VC.

However, there is no representation on behalf of the Corporate Debtor in view of the fact that the NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 25th September, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

14th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**